COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

R.P. 08 OF 2016 IN O.P. NO. 1 OF 2015

Dated: 15th September, 2017

In the matter of:

Tata Power Delhi Distribution Ltd. ... Appellant(s)

۷s.

Delhi Electricity Regulatory Commission ... Respondent(s)

BSES Yamuna Power Ltd. ... Review Petitioner(s)/

Intervener

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>21.11.2017</u>.

PPS/Court Master